

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

IA 3477/2024 (NEW IA) in C.P. (IB)/4738(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **PLASTIBLENDS INDIA LTD VS NEO CORP**
INTERNATIONAL LTD

Section 9 of the Insolvency and Bankruptcy Code, 2016 and Application
under any other provisions- IBC

ORDER

IA 3477/2024 (NEW IA) in C.P. (IB)/4738(MB)2018

- 1) Mr. Mohammad Varawala, Ld. Counsel for the Applicant is present.
- 2) The present Interlocutory Application has been filed by the Applicant/Liquidator of the Corporate Debtor for placing on record the Eleventh Progress report in accordance with Regulation 15 of The IBBI (Liquidation Process) Regulations, 2016 by the Liquidator.
- 5) The said Report filed by the Applicant herein is taken on record. No order is called for. The Interlocutory Application bearing IA No. 3477 of 2024, is disposed of as allowed.

3) Registry shall list the main Company Petition on Board as and when New/Pending Interlocutory Applications, if any, arising out of the present Company Petition are listed.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**